

**LOK SABHA**

**BULLETIN-PART II**

**(General Information relating to Parliamentary and other matters)**

**No. 855]**

**[Monday, October 7, 2024/ Asvina 15, 1946 (Saka)**

**No. 855**

**Legislative Branch-II**

**The Advocates (Amendment) Bill, 2024 (Amendment of Section 2, etc.)**

**by Dr. Shrikant Eknath Shinde, M.P.**

[Copy of Letter No. H-11/2/2024-Imp.Cell dated 3 October, 2024 from Shri Arjun Ram Meghwal, Minister of State for Law and Justice and Parliamentary Affairs to the Secretary General, Lok Sabha].

The President, having been informed of the subject matter of the Advocates (Amendment) Bill, 2024 (Amendment of section 2, etc.) by Dr. Shrikant Eknath Shinde, M.P., recommends to the House the consideration of the Bill under article 117(3) of the Constitution.

**UTPAL KUMAR SINGH**  
**Secretary General**